

Indian Penal Code including the procedural law (Criminal Procedure Code) provide effective penalties for persons guilty of crime of genocide and take cognizance of the acts which may be otherwise taken to be in the nature of genocide, as culpable offences.

Regarding International Convention for Elimination of All Forms of Racial Discrimination, it is stated that adequate safeguards exist in the Constitution of India and other legislations expressly prohibiting racial discrimination in all forms. The Constitution of India is widely recognized as a progressive document that provides a comprehensive legal frame work for guarantee of human rights. The principles enshrined in the Part-III of the Constitution of India provide legal frame work to combat all forms of discrimination including those forms that are based on race, religion, caste, colour and creed. These are further strengthened by comprehensive legal framework with independent and impartial judiciary, a secular and pluralistic polity, a vibrant civil society.

Laser walls along riverine stretches along India-Pakistan border

719. SHRI MAJEED MEMON:

SHRI S. THANGAVELU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it has been decided to cover unfenced riverine stretches along the India- Pakistan border by laser walls to check infiltration of terrorists in the wake of the recent Pathankot attack;

(b) whether laser wall technology developed by BSF will be able to completely eliminate the chance of breach of the international border by Pakistan based terror groups;

(c) whether it is a fact that Government is giving top priority to check infiltration of terrorists in the wake of Pathankot attack; and

(d) the details of vulnerable points which are to be covered by laser walls?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) Border Security Force (BSF) has taken various measures to check the infiltration of the terrorists along Indo-Pakistan border. Installing laser walls is one of the integrated measures taken by BSF. The laser technology developed by BSF has been designed to cover all the shortcomings experienced in the use of laser wall at various paces in the past. The present technology has been found working satisfactorily to cover the unfenced riverine stretches.

(c) To check the infiltration across borders has always been a top priority for the Government. The Government of India in tandem with the State Governments, have adopted a multi-pronged approach to contain cross border infiltration, which *inter-alia*, includes strengthening of border management and multi-tiered deployment along the International Border, monitoring of infiltration routes, construction of border fencing including plugging the gaps through technological solutions, weapons and equipments for Security Forces, improved intelligence and operational coordination.

(d) The places where the laser walls is to be installed along Indo-Pakistan border, depends upon the threat perceptions and other related factors which are reviewed frequently.

NSG plan to revise bomb disposal norms

720. SHRI N. GOKULAKRISHNAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the lessons learnt from Pathankot attack;
- (b) whether it is a fact that National Security Guard (NSG) is planning to revise the bomb disposal norms;
- (c) if so, the details thereof; and
- (d) whether it is a fact that Lt. Col. Niranjan's death could have been avoided if he was wearing bomb suit while carrying out search of a J-e-M militant at Pathankot?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) The Security Agencies concerned conduct a detailed analysis of terror attacks and revise Standard Operating Procedures (SOP) as and when necessary.

(d) Given the nature of the operation and the nature of terrain, Lt Col. Nirajan E.K. was wearing appropriate safety gear during the operation.

Problems faced by women in police and paramilitary forces

†721. SHRIMATI KANAK LATA SINGH:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state the details of points raised about problems faced by women in the police and the paramilitary forces, in the seventh national conference, organised jointly by the Bureau of Police Research and Development and the CRPF on the issue of women in police and the steps being taken to resolve it?

†Original notice of the question was received in Hindi.